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M.P. N. 232/89  
O.A No. 231/89

24.2.89.

Present:- Applicant in person.

Applicant has filed this Misc. Petition for retention of the O.A before the Principal Bench. The reason given is that he is posted in Dehradoon and Delhi is nearer than Allahabad. Merely the place of posting being nearer to New Delhi than the place where the Bench is situated is not a valid ground. I see no ground to allow this Misc. Petition. I reject the same.

Papers will be transferred to the Allahabad Bench by the Office. Applicant is directed to appear before the Allahabad Bench on 27th March 1989.

Ab  
( AMITAV BANERJI )  
CHAIRMAN  
24.2.89.